

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 15.

C.P. (IB)/4099(MB)2019

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **In Style Fashion**

Vs

Aditya Birla Fashion & Retail Ltd

For the OC : Adv. Deep Dighe.

For the CD : Adv. Divyanshm Jain.

IBC under Sec. 9

ORDER

Heard the arguments of both sides and the matter is **reserved for orders.**

Both parties are at liberty to file their written submissions, if any, in brief not more than 5 pages within 10 days from today.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//